

LOCAL DEVELOPMENT WORKS

1154. { **Sardar Iqbal Singh :**
Sardar Akarpuri :

Will the Minister of **Planning** be pleased to state :

(a) the total amount of loans and grants for the local development works sanctioned and drawn by the States of Punjab and Pepsu in 1953-54, 1954-55 and 1955-56 so far ;

(b) the details of the local works completed in these States during 1953-54, 1954-55, and 1955-56 so far ;

(c) whether any direct aid was given by the Centre for any local work done or proposed to be done by any private agency in these States ; and

(d) if so, the details thereof?

The Minister of Planning and Irrigation and Power (Shri Nanda) : (a) to (d). A comprehensive statement is laid on the Table of the House. [See Appendix IX, annexure No. 11.]

DISPLACED AGRICULTURISTS IN HYDERABAD STATE

1155. **Shri H. G. Vaishnav :** Will the Minister of **Rehabilitation** be pleased to state :

(a) the number of displaced agriculturists settled in Hyderabad State ; and

(b) The total acreage of agricultural land allotted to them in that State ; and

(c) the number of displaced persons other than agriculturists, settled in Hyderabad State?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle) : (a) 511 families.

(b) 48,165 acres.

(c) The information is being collected from the Hyderabad Government and will be laid on the Table of the Lok Sabha in due course.

SMALL SCALE INDUSTRIES

1156. **Shri H. G. Vaishnav :** Will the Minister of **Commerce and Industry** be pleased to state :

(a) whether it is a fact that the amount of grant or aid given by the Central Government to the Government of Hyderabad State for village and small scale Industries was not utilised in full by the State Government during 1954-55 and 1955-56 ; and

(b) if so, whether the State Government has been asked to state the circumstances in which the amount could not be utilised?

The Minister of Commerce and Industry and Iron and Steel (Shri T. T. Krishnamachari) : (a) Yes, Sir.

(b) The slow progress in the utilisation of funds sanctioned to the State Government has been brought to the notice of the State Government and the State Government have been requested to expedite the implementation of the schemes.

KOSI PROJECT

1157. **Shri L. N. Mishra :** Will the Minister of **Irrigation and Power** be pleased to state :

(a) the quantity of cement, coal and iron demanded by the Kosi Project Authority during the years 1955, 1956 and for the year 1956-57 ;

(b) the quantity of each sanctioned and availed of by them ; and

(c) whether it is a fact that they have not been given cement and iron up to their requirements and their work has suffered?

The Minister of Planning and Irrigation and Power (Shri Nanda) : (a) to (c). The information is being collected and will be laid on the Table of the House as soon as possible.

DAMODAR VALLEY CORPORATION

1158. **Shri L. N. Mishra :** Will the Minister of **Irrigation and Power** be pleased to state :

(a) whether irrigation rate to be charged from users of Damodar Valley